ANNEXURE-II

MONTHLY STATEMENT OF CASES FOR THE MONTH OF JULY, 2019 HIGH COURT OF MEGHALAYA

Name of the State/UT		Opening Bal	ance	Ins	ititution during t	he month	Disp	oosal Cases durin	g the month	Closing	g balance at the e	nd of the month	% Increase	or decrease in pen		Disposal o	of cases which ar years old	e more than five		cy of cases which	h are more than d of the month
High Court of	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL
Meghalaya	767	64	831	73	15	88	133	24	157	707	55	762	-7.82%	-14.06%	-8.30%	0	0	0	13	2	15

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	